

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP-34(MB)/2016

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES:

Vikram Satyanarayan Warma & Ors.
v/s.
Enzo Chem Laboratories Pvt. Ltd. & Ors.

SECTION : 241-242 of Companies Act, 2013.

ORDER

At request, list this matter on 28.09.2018.

501-

RAVIKUMAR DURAISAMY
Member (Technical)

501-

B.S.V. PRAKASH KUMAR
Member (Judicial)